

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No. 174 of 2024/EZ**

IN THE MATTER OF:

Sourabh Kumar

..... Applicant

Versus

State of Bihar & Ors.

..... Respondents

INDEX

<u>Sr. No.</u>	<u>Particulars</u>	<u>Page No.</u>
1.	Affidavit in compliance of order dated 08.08.2024 on Behalf of Respondent No. 3 (National Mission for Clean Ganga, Ministry of Water Resources)	1 to 3
2.	Annexure I - Copy of DO letter dated 21.08.2024 to Principal Secretary UDHD Bihar.	4-5
3.	Annexure II - Copy of NMCG letter dated 05.09.2024 to Arrah DCG and state PMG.	6-7
4.	Annexure III - Copy of letter dated 25.09.2024 of Bihar State Pollution Control board.	8-12
5.	Annexure IV - A copy of the letter dated September 30, 2024, from Arrah Nagar Nigam.	12-20

THROUGH

DATE:

12/08/25

PLACE: NEW DELHI - Kolkata,

Ashok Prasad

Ashok Prasad, Advocate,
Central Government Counsel
D-17B, Tagore Park,
Kolkata - 700039
Email- ushokadvhc@gmail.com
Mob- 9883069404

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
ORIGINAL APPLICATION No. 174 of 2024/EZ**

IN THE MATTER OF:

Sourabh Kumar Applicant

Versus

State of Bihar & Ors. Respondents

**AFFIDAVIT ON BEHALF OF THE NATIONAL MISSION FOR CLEAN GANGA,
NEW DELHI IN COMPLIANCE OF THE ORDER DATED 08.08.2024.**

MOST RESPECTFULLY SHEWETH:

I, Anup Kumar Srivastava, aged about 57 years, presently working as Executive Director (Technical) in the National Mission for Clean Ganga (NMCG) under the Department of Water Resources, River Development & Ganga Rejuvenation, Ministry of Jal Shakti, New Delhi do hereby solemnly affirm and state as under:

1. That the deponent is conversant with the facts of the case on the basis of official records and is duly authorized and competent to swear this affidavit on behalf of the answering Respondents in aforesaid matter;
2. That at the outset it is submitted that NMCG is one of the authorities constituted in accordance with the provisions of sub-section 3 of Section 3 of the Environment (Protection) Act, 1986 vide notification no. S.O. No. 3187(E) dated 07.10.2016, published in the gazette of India. NMCG has been mandated with for the implementation of programs for protection, prevention and rejuvenation of river Ganga and its tributaries christened as the Namami Gange Programme (NGP) of the Central Government. The NGP focuses on effective abatement of pollution and rejuvenation, protection and management of the river Ganga and its tributaries through interventions like taking up sewerage infrastructure projects for interception, diversion and treatment of waste water discharge from open drains into the river through construction of new





STPs and/or rehabilitation and augmentation of existing STPs, laying of sewage pipelines etc.;

3. That in the present Original Application the complainant has raised concerns regarding pollution in the "Prachin Ganga," a 10 km long tributary of the river Ganga. The allegations include that the Prachin Ganga has been severely affected by the dumping of muck and garbage, effectively transforming it into a drain;
4. That the complaint further asserts that the "Prachin Ganga," a 10 km long tributary of the river Ganga, is falling under the jurisdiction of the Arrah (Bihar) Municipal Corporation, is not receiving adequate maintenance from the local body, which is resulting in significant health hazards for visitors;
5. That for pollution abatement, Arrah town has been identified by NMCG as priority town and State was requested to submit the proposal for pollution abatement. A DO letter dated 21.08.2024 from DG NMCG has also been sent to the state for submission of revised DPR for Arrah town. Now, state agency, Bihar Urban Infrastructure Development Corporation (BUIDCO) has submitted a DPR for pollution abatement of liquid waste on 12.09.2024, which is under examination of NMCG. A copy of DO letter dated 21.08.2024 is marked and annexed herewith as **Annexure I**;
6. That, in view of the issues raised by the complainant and in compliance of the Hon'ble NGT order 08.08.2024, the NMCG vide letter 05.09.2024 marked to Arrah DCG and state PMG, requests the concerned department/officials to provide details regarding pollution abatement work done and actions taken to address the alleged dumping of muck and garbage in Prachin Ganga. Copy of the NMCG letter dated 05.09.2024 issued to DM and SPMG is marked and annexed herewith as **Annexure II**;
7. That NMCG has received an action taken report dated 25.09.2024 from Bihar State Pollution Control Board wherein "BSPCB has in exercise of the powers under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, has directed the concerned authorities to:
 - i. Stop and Prevent dumping of solid waste on the banks of Gangri river in
 - ii. Arrah, Bhojpur;





- iii. Take immediate steps for removal of the legacy waste dumped on the banks of Gangi river;
- iv. Take immediate action to stop dumping of mixed solid waste further, on the banks of Gangi river in Arrah, Bhojpur; and
- v. File an action taken report of the aforesaid directions within 15 days from the receipt of this notice."

Copy of letter dated 25.09.2024 from Bihar State Pollution Control Board is marked and annexed herewith as **Annexure- III**.

8. That it is also pertinent to mention here that, in addition to the action taken report, the NMCG received an email dated 07.10.2024 from SPMG which includes a response letter dated 30.09.2024 from Arrah Nagar Nigam. The Arrah Nagar Nigam response indicated that the garbage at the site is legacy waste and has not been dumped there for approximately five to six years. The disposal of the existing garbage is currently impeded by the significantly increased water level of the Ganga/Gangi river. Arrah Nagar Nigam has stated that the disposal will be carried out once the water level subsides. A copy of the letter dated September 30, 2024, from Arrah Nagar Nigam is attached as **Annexure - IV**.



[Handwritten signature]

DEPONENT

VERIFICATION

I, Anup Kumar Srivastava above named deponent do hereby verify that the contents of the aforesaid affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom. Verified at New Delhi on this 06 day of AUG 2025.

[Handwritten signature]

Identify the Deponent who Signed before me

ATTESTED

[Handwritten signature]

NOTARY PUBLIC

06 AUG 2025

[Handwritten signature]

DEPONENT



Date:

Place: New Delhi



राजीव कुमार मिश्र, ना.प्र.से.
महानिदेशक
राष्ट्रीय स्वच्छ गंगा मिशन
Rajeev Kumar Mital, IAS
DIRECTOR GENERAL
NATIONAL MISSION FOR CLEAN GANGA
D O No. Pr-12014/2020

26



ANNEXURE - I

भारत सरकार
जल शक्ति मंत्रालय
जल संसाधन,
नदी विकास और गंगा संरक्षण विभाग
GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION

Dated: 21st August, 2024

Ref.: D.O. No. Pr-12014/2020 dated 16th July 2024

Dear Anand,

"Namami Gange" is a flagship programme launched by the Indian Government with the aim of cleaning and rejuvenating the Ganges river & its tributaries. In the state of Bihar, 38 sewerage infrastructure projects aimed to create STP capacity of 756.70 MLD and approximately 1,792.59 Km of sewerage network to be laid have been approved at an estimated cost of Rs. 6,576.01 Crores under Namami Gange. These projects are in 32 different towns of Bihar.

2. These sewerage infrastructure projects are executed by Bihar Urban Infrastructure Development Corporation (BUIDCO) and supervised by State Program Management Group (SPMG) Bihar. All these projects are on high priority of Government and are being monitored on various platforms/ NGT Order compliances/ PMG-PMO/ CMC on regular basis.

3. Further, as per the priority of Namami Gange from a pollution abatement point of view, DPRs for 4 towns namely Jamaulpur, Barauni, Arrah & Katihar are pending for action from the State level as detailed in a list appended as Annexure with this letter. These pending DPRs need your apt personal attention for initiating these projects. I am hopeful that your personal intervention in the submission of DPRs for consideration under Namami Gange would help achieve the cherished goal of making river Ganga & its tributaries pollution-free.

Looking forward for an early action at your end, please.

Yours sincerely,


(Rajeev Kumar Mital)

Shri Anand Kishore, IAS
Principal Secretary,
Urban Development & Housing Department,
Govt. of Bihar



राष्ट्रीय स्वच्छ गंगा मिशन
प्रथम तल, मेजर ध्यान चंद नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NATIONAL MISSION FOR CLEAN GANGA
1st Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi - 110002
Ph. : 011-23049528, Fax : 23049568, E-mail : dg@nmcg.nic.in



Annexure

DPR Yet to be received:

S No.	Name of project	Remarks
1	I&D and STP scheme for Jamalpur town, Bihar	Jamalpur is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State.
2	I&D and STP scheme for Barauni town, Bihar	Barauni is located on the main stem of river Ganga (Ganga listed under Priority IV as per CPCB PRS report of 2022). However, no DPR for the town has been submitted by State. DPR needs to be prepared by State. State may indicate whether project for Barauni town is desired or not as no drains are reported to be out falling in river Ganga from this area.

DPR revision:

S No.	Name of project	Remarks
3	I&D and STP scheme for Arrah town, Bihar	NMCG vide letter dated 20.05.2024 requested SPMG/ BUIDCo to revise the DPR based on tapping of drains out falling into river Gangi. (Revised DPR is awaited from the State).
4	I&D and STP scheme for Katihar town, Bihar	NMCG vide email dated 20.08.2024 requested SPMG/ BUIDCo to submit the compliance report towards the observations of Third Party Appraisal Agency. (TPA agency shared the observations with BUIDCo on 18.08.2024).

URGENT/NGT MATTER
THROUGH SPEED POST/EMAIL

Q-2301 I/1/2024-O/o ED(TECH) NMCG

Dated 05.09.2024

To,
Project Director, SPMG
Group (Secretary Urban Development),
Government of Bihar
Vikash Bhawan, Bailey Road, Patna,
Bihar - 800001
Ph. No.: 0612-2215580, 2210000
Email ID: urbansec-bih@nic.in

Subject: In Re- OA No. 174/2024 (EZ) Sourabh Kumar Versus State of Bihar; pending before Hon'ble NGT (Eastern Zone) Kolkata.

Sir,

This is in reference to the above captioned subject pertaining to the issue of pollution caused to 'Prachin Ganga' a 10 km long tributary of the river Ganga (Arrah - Bihar) and order passed by Hon'ble NGT dated 08.08.2024 wherein respondents have been directed to file reply affidavits one week before the next date of hearing. NMCG is Respondent No. 3 in the present matter (order copy attached).

2. That for apprising the Hon'ble NGT in the present matter details / inputs may kindly be provided regarding the pollution abatement work done/action taken regarding the alleged dumping of muck and garbage, effectively transforming it into a drain.

3. It is requested that the concerned department/officials may be directed to provide the said information at the earliest. Further any other necessary details pertaining to the issue may also be provided on or before 15.09.2024.

(Encl. as above)

Yours sincerely,

(Anup Kumar Srivastava)

Executive Dir. Tech(NMCG)

Email: ed-technical@nmcg.nic.in

Copy to:

1. PS to the DG, NMCG
2. PS to ED (P), NMCG

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)
प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
Ph.: 011-23072900, 23072901



URGENT/NGT MATTER
THROUGH SPEED POST/EMAIL

Q-2301 I/1/2024-O/o ED(Tech) NMCG

Dated 05.09.2024

To,
Sri Raj Kumar
District Magistrate
Office of the Collector & District Magistrate,
Collectorate Campus, Near Ramna Maidan, Ara
District : Bhojpur
PIN : 802301
Phone:06182-221312
Email - dm-bhojpur.bih@nic.in

Subject: In Re- OA No. 174/2024 (EZ) Sourabh Kumar Versus State of Bihar; pending before Hon'ble NGT (Eastern Zone) Kolkata.

Sir,

This is in reference to the above captioned subject pertaining to the issue of pollution caused to 'Prachin Ganga' a 10 km long tributary of the river Ganga (Arrah - Bihar) and order passed by Hon'ble NGT dated 08.08.2024 wherein respondents have been directed to file reply affidavits one week before the next date of hearing. NMCG is Respondent No. 3 in the present matter (order copy attached).

2. That for apprising the Hon'ble NGT in the present matter details / inputs may kindly be provided regarding the pollution abatement work done/action taken regarding the alleged dumping of muck and garbage, effectively transforming it into a drain.

3. It is requested that the concerned department/officials may be directed to provide the said information at the earliest. Further any other necessary details pertaining to the issue may also be provided on or before 15.09.2024.

(Encl. as above)

Yours sincerely,

(Anup Kumar Srivastava)

Executive Dir. Tech(NMCG)

Email: ed-technical@nmcg.nic.in

Copy to:

1. PS to the DG, NMCG
2. PS to ED (P), NMCG

एन.एम.सी.जी., (जल शक्ति मंत्रालय, जल संचाधन, नदी विकास और गंगा संरक्षण विभाग, भारत सरकार)
प्रथम तल, मेजर ध्यान चन्द नेशनल स्टेडियम, इन्डिया गेट, नई दिल्ली-110002
NMCG, (Ministry of Jal Shakti, Department of Water Resources, River Development & Ganga Rejuvenation, Government of India)
First Floor, Major Dhyan Chand National Stadium, India Gate, New Delhi-110002
Ph.: 011-23072900, 23072901

Amrereue III



REGISTERED
BIHAR STATE POLLUTION CONTROL BOARD
 Parivesh Bhawan
 Phone-0612-2261250/2262265, Fax-0612-2261050
 E-mail: msbspcb-bih@gov.in, Website <http://bspcb.bihar.gov.in>

Ref. No.:-

Patna, dated:-

From

Dr. D.K. Shukla,
 Chairman.

To

**The District Magistrate-Cum-Chairman,
 District Environment Committee,
 Bhojpur, Arrah.**

**The Municipal Commissioner,
 Arrah Nagar Nigam,
 Arrah.**

DIRECTION UNDER SECTION 33A OF THE WATER (PREVENTION AND CONTROL OF POLLUTION) ACT, 1974.

- 1) **WHEREAS**, the Ministry of Environment, Forest and Climate Change, Government of India, has in exercise of the powers conferred by sections 3, 6 and 25 of the Environment (Protection) Act, 1986, made the Solid Waste Management Rules, 2016.
- 2) **WHEREAS**, as per the rules contained in the Solid Waste Management Rules, 2016, (hereinafter referred to as the 'Rules, 2016') solid waste is to be collected, transported, processed and disposed in the manner and ways as provided in the Rules, 2016. Rule 15 of the Rules, 2016, provides for the duties and responsibilities of the local authorities which inter-alia, provides for door-to-door collection of solid waste; setting up of material recovery facilities or secondary storage facilities; provide training on solid waste management to waste pickers and waste collectors; direct waste generators to not litter; transport wastes to processing facilities; etc.

Page 1 of 3



- 3) **WHEREAS**, a letter petition was filed before the Hon'ble National Green Tribunal, New Delhi, in which it has been alleged that on account of throwing muck the 'Prachin Ganga' (Gangi river) in the Arrah city, it has been converted into drain and it is full of garbage. The letter petition has been converted into Original Application No. 681 of 2024 and vide order dated 08.08.2024 the Hon'ble Tribunal was pleased to implead the Municipal Commissioner, Municipal Corporation- Arrah; Member Secretary, Bihar SPCB and Chairman, NMCG, as respondents and the matter has been transferred to the Hon'ble National Green Tribunal, Kolkata, for further adjudication.
- 4) **WHEREAS**, the banks of the Gangi river was inspected by the official of the State Board on 03.09.2024 and it was found that legacy waste is dumped towards the west side of the Gangi river and that due to high water level in Gangi River the water was touching the legacy waste.
- 5) **WHEREAS**, due to dumping of solid waste and presence of legacy waste on the banks of Gangi river the river was getting polluted and the dumped solid waste was getting mixed with the river water.
- 6) **WHEREAS**, the Hon'ble National Green Tribunal, New Delhi, in O.A. No. 606 of 2018 has directed the State of Bihar to take immediate steps for remediation of legacy waste. Further, vide order dated 17.07.2019 passed in O.A. No. 519 of 2019 legacy waste remediation was to commence in State of Bihar from 01.11.2019 and was to be completed in time bound manner.

I, therefore, in exercise of the powers under Section 33A of the Water (Prevention and Control of Pollution) Act, 1974, direct you to: -

- i. Stop and Prevent dumping of solid waste on the banks of Gangi river in Arrah, Bhojpur;



- ii. Take immediate steps for removal of the legacy waste dumped on the banks of Gangi river;
- iii. Take immediate action to stop dumping of mixed solid waste further, on the banks of Gangi river in Arrah, Bhojpur; and
- iv. File an action taken report of the aforesaid directions within 15 days from the receipt of this notice.

Enclosure: Inspection report.

Signed by

Devendra Kumar Shukla

Date: ~~25/09/2024~~ 17:34:56
Chairman

Copy To.: -

Patna, Dated:

- I. The Director General, National Mission for Clean Ganga, Ministry of Jal Sakti, Government of Inida, for information and necessary action.
- II. Secretary to the Government, Urban Development and Housing Department, Government of Bihar, for information and necessary action.
- III. The Divisional Forest Officer-Cum-Member Convener, District Environment Committee, Arrah, Bhojpur, for information and necessary action.
- IV. The R.O. Patna, for information and necessary action.
- V. The Board Analyst, for information and necessary action.
- VI. Legal Cell for records.

निरीक्षण प्रतिवेदनसदस्य सचिव

बिहार राज्य प्रदूषण नियंत्रण वर्षद का पत्रांक 886, दिनांक 22.08.2024 एवं माननीय राष्ट्रीय हरित अधिकरण, प्रधान बेंच, दिल्ली में दायर O.A. No. 631/2024/PB, Surabh Kumar V/S The State of Bihar के मामले में दिनांक 08.08.2024 को पारित आदेश के अनुपालन के क्रम में दिनांक 03.09.2024 को नगर आयुक्त, आरा नगर निगम, आरा तथा श्री प्रेम कुमार, सहायक की उपस्थिति में आरा, भोजपुर जिला के प्राचीन गांगी नदी (Gangi river) में कचरा फेंके जाने के मामले में निरीक्षण किया गया।

गांगी नदी, आरा, भोजपुर जिला में स्थित एक प्रमुख नदी है। यह नदी, गंगा नदी की एक सहायक नदी है और आरा शहर के लगभग बीच से गुजरती है। यह नदी, आरा जिला के विभिन्न हिस्सों से होकर गुजरती है और गंगा नदी में मिल जाती है। गांगी नदी का उल्लेख पौराणिक कथाओं में भी मिलता है।

निरीक्षण के क्रम में पाया गया कि गांगी नदी के किनारे (waste-side) में legacy waste / old solid waste, dumped है। गांगी नदी में बाढ़ के कारण जलस्तर बढ़ गया है, जिसके कारण जलस्तर, विरासती टोस अपशिष्ट को touch कर रहा है। नगर आयुक्त, आरा नगर निगम, आरा द्वारा यह जानकारी दी गई कि लगभग चार (04) वर्ष पूर्व से ही गांगी नदी के किनारे टोस अपशिष्ट का गिराना बंद कर दिया गया है। गर्मी के दिनों में गांगी नदी की चौड़ाई बहुत ही कम हो जाती है।

उपरोक्त तथ्यों के आलोक में आरा नगर निगम को legacy waste को remove करने के लिए एक Direction दिया जा सकता है, ताकि गांगी नदी के पानी को प्रदूषित होने से बचाया जा सके। सरकार और स्थानीय प्रशासन को चाहिए कि वे गांगी नदी को साफ रखने के लिए आवश्यक कदम उठाएँ और नगर अपशिष्ट / Municipal Waste Water को नदी में डालने से रोकें।

(फोटोग्राफस संलग्न)

विश्वासभाजन

नीलिनी
05.09.24
(नीलिनी मोहन सिंह)
वैज्ञानिक।



Inspection report

Member Secretary,

In compliance with the letter No. 886 of Bihar State Pollution Control Board, dated 22.08.2024 and the order passed on 08.08.2024 in the case of O.A. No. 681/2024/PB, Surabh Kumar V/S The State of Bihar, filed in the Hon'ble National Green Tribunal, Principal Bench, Delhi, an inspection was conducted on 03.09.2024 in the presence of Municipal Commissioner, Ara Municipal Corporation, Ara and Mr. Prem Kumar, Assistant, in the matter of dumping of garbage in the ancient Gangi river in Ara, Bhojpur district.

Gangi River is a major river located in Arrah, Bhojpur district. This river is a tributary of the Ganges River and passes almost through the middle of Arrah city. This river passes through various parts of Arrah district and merges with the Ganges River. Gangi River is also mentioned in mythology.

During the inspection it was found that legacy waste/Old solid waste is dumped on the banks of Gangi River. The water level in the Gangi river has increased due to floods, due to which the water level is touching the legacy solid waste. The Municipal Commissioner, Arrah Municipal Corporation, Arrah informed that dumping of legacy waste on the banks of the Gangi river has been stopped since about four (04) years ago. The width of the Gangi river becomes very less during summers.

In the light of the above facts, a direction can be given to Arrah Municipal Corporation to remove legacy waste, so that the water of the Gangi river can be saved from getting polluted. The government and local administration should take necessary steps to keep the Gangi river clean and stop dumping of solid waste / municipal waste water into the river.

(Photographs attached)

Yours Faithfully,
Nalini Mohan Singh
Scientist
05.09.2024

-Typed Copy-

कार्यालय आरा नगर निगम आरा

पत्रांक 1869

प्रेषक,

नगर आयुक्त,
आरा नगर निगम आरा।

सेवा में,

परियोजना पदाधिकारी,
-सह-
अपर निदेशक,
नगर विकास एवं आवास विभाग,
बिहार, पटना।

आरा, दिनांक 30 वीं सितम्बर, 2024

S.O-03
NMCCh
01/09/24विषय:-
प्रसंग:-
महाशय,गांगी नदी के आस-पास लगे कचड़े की सफाई नहीं होने के संबंध में।
विभागीय BGCMS पत्रांक-308 दिनांक- 25.09.2024 के संदर्भ में।

उपर्युक्त विषय के संबंध में सूचित करना है कि प्राप्त आवेदन के आलोक में गांगी नदी के आस/पास फेके गये कचरा के निस्तारण हेतु स्थल की जाँच कराई गई। जाँच के क्रम में पाया गया कि उक्त स्थल पर पड़ा हुआ कचरा Legacy Waste है। वर्तमान में लगभग पाँच से छह वर्ष पूर्व से ही गांगी नदी के आस पास कचरा नहीं गिराया जा रहा है। जहाँ तक पूर्व से रखे गये कचरा के निस्तारण का प्रश्न है। वर्तमान में गंगा/गांगी नदी के जलस्तर में काफी वृद्धि होने के कारण कचरा को हटाना संभव नहीं है। जलस्तर में कमी होने के बाद निस्तारण कराया जायेगा।

अतः उक्त के आलोक में जाँच प्रतिवेदन एवं स्थल फोटो की छायाप्रति इस पत्र के साथ संलग्न कर अग्रतर कार्रवाई हेतु भेजी जा रही है।

SA
01/09/2024
Spm
01/09/2024

विश्वासभाजन
नगर आयुक्त,
आरा नगर निगम आरा।

श्रीवा जी,

श्री गान नगर आधुनिक महोदय
- गंग निम्न, राणा

विषय- गौरी के पास कचरा के खारेख के

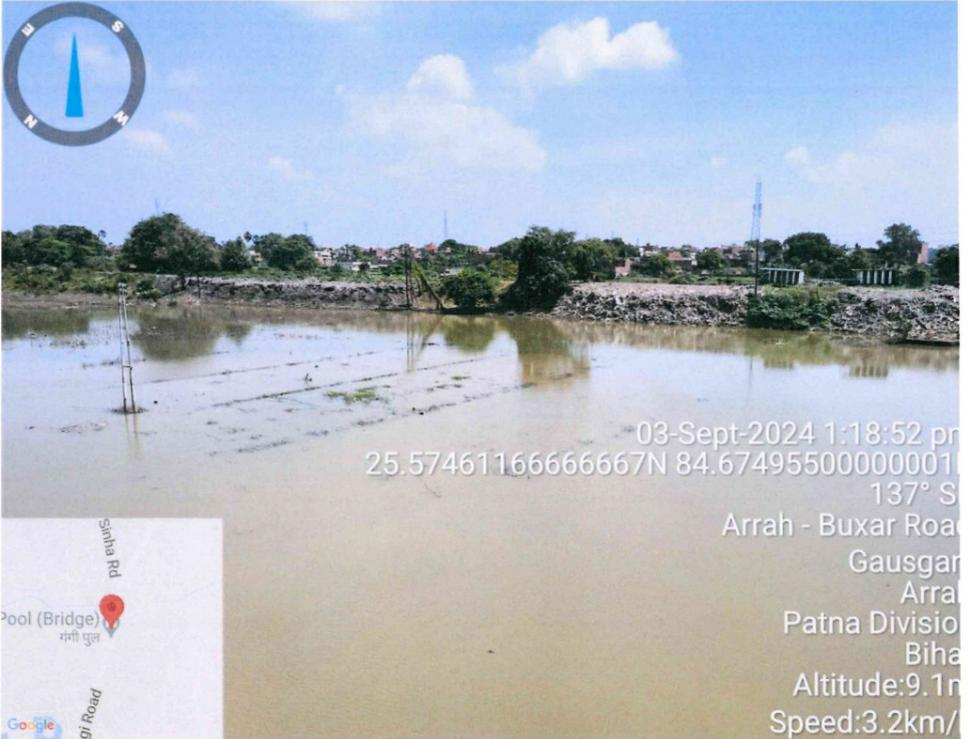
अज्ञान

निवेदन प्रतिक कहना है कि पिछले ग्रीष्म ऋतु के दौरान
पाया गया कि गौरी नदी के पास जो कचरा है के किग्रा 5 से 6
वर्ग फुट है एवं गौरी नदी के काफी जल बहा बह जावे
के कारण उस कचरे काफ़ी नुक़ान नही हो सकती है परन्तु के
गौरी नदी के साथ पास नगर किग्रा के कचरा हुआ कचरा नही होना
जाता है।

अतः श्री गान को हुचका बाद समझें।

आपका निवेदन
रजनीश कुमार चौधरी
प्रो नफरत अहिर
नगर निगम, राणा
75-1 से 1515





03-Sept-2024 1:18:52 pm
 25.57461166666667N 84.67495500000001E
 137° S

Arrah - Buxar Road
 Gausgarh
 Arrah
 Patna Division
 Bihar
 Altitude:9.1m
 Speed:3.2km/h







ANNEXURE IV

Office of Arrah Municipal Corporation ArrahLetter no. 1869

Sender,
Municipal Commissioner,
Ara Municipal Corporation Ara.

To,
Project Officer,
-cum-
Additional Director,
Urban Development and Housing Department,
Bihar, Patna.

Arrah, September 30, 2024

Subject: Regarding non-cleaning of garbage around river Gangi.Context: In reference to Departmental BGCMS letter no. 308 dated 25.09.2024.

Sir,

Regarding the above mentioned subject, it is to be informed that in the light of the application received, the site for disposal of garbage dumped near the Gangi river was inspected. During the investigation, it was found that the garbage lying at the said site is legacy waste. At present, garbage is not being dumped near the Gangi river since about five to six years. As far as the question of disposal of garbage kept earlier is concerned, it is not possible to remove the garbage due to considerable increase in the water level of Ganga/Gangi river at present. Disposal will be done after the water level decreases.

Therefore, in the light of the above, the investigation report and a copy of the site photograph are being attached with this letter and sent for further action.

Yours faithfully,
Municipal Commissioner
Arrah Municipal Corporation Arrah

-TYPED COPY-

To,
Municipal Commissioner,
Nagar Nigam Arrah
Subject: Garbage dumped near the Gangi River

Sir,

That during the investigation it was found that the Garbage near the Gangi River is 5 - 6 years old and due to the increase in the water level in the Gangi river, it cannot be cleaned. At present, no Garbage has been disposed near Gangi River by Municipal Corporation.

Therefore, the information is kindly submitted you.

Yours Faithfully,
Rajneesh Kumar Choudhary,
Sanitary Inspector
Municipal Corporation, Arrah,
Ward- 1 to 15

-TYPED COPY-